

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:4613
ANSWERED ON:21.02.2014
REORGANIZATION OF RETAIL OUTLETS OF OMCS
Sachan Shri Rakesh

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government proposes to reorganize the retail outlets of the Oil Marketing Companies (OMCs) and firms/companies dealing with Kerosene and Lubricants;
- (b) if so, the details of the rules/guidelines relating to the reorganization of kerosene and lubricants retail outlets of OMCs/firms;
- (c) the last time by when these rules/guidelines were issued;
- (d) whether any review has been done about the efficacy of these rules/guidelines and if so, the details thereof; and
- (e) whether the Government proposes to amend these rules/guidelines to make them more transparent and consumer friendly and if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAAGA LAKSHMI)

- (a) : No, Madam. There is no proposal under consideration in the Ministry of Petroleum and Natural Gas to reorganize the Retail Outlets of Oil Marketing Companies (OMCs) and firms /companies dealing with the Kerosene. As far as Lubricant is concerned, it is a free trade product and decisions regarding Lubricant are taken by OMCs.
- (b) to (e) : Does not arise.